

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 180 of 2013 &
IA Nos. 337 & 413 of 2013**

Dated : 19th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Uttrakhand Power Corporation Ltd. ...Appellant(s)
Versus.
Uttrakhand Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur,
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
for R-1
Ms. Shally Bhasin
Mr. Lakshmesh Kamath
Ms. Sadapurna Mukherjee
(Applicant)

ORDER

Written notes has been filed by Mr. Buddy A. Ranganadhan, the learned counsel for the Commission.

Post the matter for further hearing on **09.10.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/Vg